

(b) 16 persons were arrested. Action for departmental adjudication and prosecution in Courts of Law are being taken in the light of evidence collected on investigation in each case.

'अरेबियन-स्पेशल-क्रूड-मिक्स' का आयात

1644. श्री बी० एन० मंडल : क्या पेट्रोल तथा रसायन और खान तथा धातु मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि 'अरेबियन-स्पेशल-क्रूड-मिक्स' के आयात के प्रश्न पर सरकार तथा 'एस्सो' कम्पनी के बीच विवाद खड़ा हो गया है ; और

(ख) दोनों पक्षों के क्या भिन्न-भिन्न दृष्टिकोण हैं और इस मामले में क्या निर्णय किया गया है ?

FLMPORT OF 'ARABIAN SPECIAL CRUDE MIX'

1644. SHRI B. N. MANDAL: Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether it is a fact that a dispute has arisen between Government and the Esso company on the question of the import of 'Arabian Special Crude Mix'; and

(b) what are the different points of view of parties and the decision taken in the matter?]

पेट्रोल तथा रसायन और खान तथा धातु मंत्रालय में राज्य मंत्री (श्री डी०आर० चव्हाण) :

(क) और (ख) ध्यान 29-7-70 के ता० प्रश्न संख्या 61 के लिये दिये गये उत्तरों के परिणामस्वरूप उत्पन्न हुये अनुपूरकों के उत्तरों की ओर दिलाया जाता है ।

[THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) and (b) Attention is invited to the replies given to the supplementaries arising as a result of answers given to Starred Question No. 61 on 29-7-70.]

† [English translation.

LAYOUT PLANS OF TRANS JAMUNA COLONIES

1645. SHRI B. K. MAHANTI: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that the layout plan of the Trans Jamuna Colonies circulated by the Delhi Administration to the various House Building Cooperative Societies of Delhi during the month of June, 1970 has the approval of the Land Advisory Committee and is a final one;

(b) if so, what are the reasons for not giving physical possession of the land to the Cooperative Societies whose crores of rupees are locked up with Government; and

(c) whether it is also a fact that the Delhi Administration intends to alter the existing layout plan with a view to give undue benefit to one Preet Nagar Housing Society which would upset the existing priority list of various Cooperative Housing Societies?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI PARIMAL GHOSH) :

(a) Yes, Sir, subject, however, to adjustments that may become necessary on account of changes in the road pattern, the existence of pre-February 1967 unauthorised colonies or construction and similar factors.

(b) Physical possession of land has been handed over provisionally to 6 Co-operative House Building Societies. The work of demarcation of land is in progress and the Delhi Administration expect to hand over physical possession of the land to other Societies in the near future.

(c) There is no such intention at present.

BANKING COMMISSION

1646. SHRI M. K. MOHTA : Will the Minister of FINANCE be pleased to state: Mf

(a) what are the terms of reference of the Banking Commission at present;

(b) whether the Commission has been asked to suggest any measures for dealing with the varying policies of the State Governments who prefer either